

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 574
ANSWERED ON 07.02.2022

SHORT SUPPLY OF YAMUNA WATER

574 SHRI K.C. VENUGOPAL

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the State of Rajasthan is getting short supply of Yamuna water;
- (b) if so, the details thereof;
- (c) whether Government has issued directions to State of Uttar Pradesh and State of Haryana to prevent unauthorized lifting of Rajasthan's share of Yamuna water in their territory; and
- (d) if so, when and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Rajasthan has its share of Yamuna water from Tajewala and Okhla distribution points. Rajasthan is not able to lift its allocated share of Yamuna water from Tajewala Barrage in the absence of carrier system to transport Rajasthan's share enroute Haryana territory. Rajasthan's share at Okhla is being released as per the availability at Okhla. However, Rajasthan often does not receive its due share due to unauthorized lifting of water from canals in Haryana / Uttar Pradesh territory.

(c) & (d) The States of Uttar Pradesh and Haryana have been advised from time to time to take serious steps to stop the unauthorized lifting of Rajasthan's share of Yamuna water in their territory by joint patrolling or by other suitable mechanism. The most recent instances of issuing advisories by Upper Yamuna River Board (UYRB) are on 13.7.2021, 03.9.2021 & 10.9.2021.
